

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3931
ANSWERED ON:14.12.2009
NORMS UNDER PMGSY
Tewari Shri Manish

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is considering rationalization of the prescribed norms that govern the implementation of the Pradhan Mantri Gram Sadak Yojana (PMGSY) ;
- (b) if so, the details thereof;
- (c) whether the minimum width of rural roads varies in different parts of the country depending on terrain benchmark that only roads of a certain width qualify for development under PMGSY is a case of one size fits all;
- (d) if so, the reasons therefor;
- (e) whether the Government proposes to leave the roads to be covered under PMGSY to the wisdom of the District Vigilance and Monitoring Committee at the District level chaired by the local Member of Parliament;
- (f) if not, the reasons therefor;
- (g) the details regarding processes, guidelines, benchmarks and parameters for different schemes that are conceived and funded by the Ministry evolved;
- (h) whether any independent ground level expert inputs factored in while evolving the criterion; and
- (i) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)&(b): PMGSY is being implemented as per the programme guidelines. NRRDA has constituted an Expert Committee to review the standards, specifications and design of Rural Roads for achieving economy in the cost of construction under PMGSY. The final report is due shortly and will be circulated to the states. The interim report of the committee on Geometrics in Plain & rolling terrain and hills states were circulated already. The details are given in Annexure 1 & II.

(c)&(d): As per Rural Roads Manual IRC SP 20 2002, the normal carriageway width is 3.75 m, road way width is 7.5 m and road land width recommended is 12 m and above based on the terrain. However, as per the code, when the traffic expected to ply on the road is less than 100 motorized vehicles per day, the carriageway width and road way width will be 3m and 6m respectively. Road Land Width may accordingly be changed. It implies that the minimum width of PMGSY roads shall not be less than 3 m carriageway width irrespective of the terrain. Any road less than the minimum width of 3 m carriageway and less than 5.5 m roadway width cannot permit 2 way operations, even with one standard vehicle and other normal vehicle.

(e)&(f): The Online Management & Monitoring System (OMMS) is the chief mechanism for monitoring the programme as per the PMGSY Guidelines. In addition to above, there is also a provision in the PMGSY Guidelines that at the district level, a District Vigilance and Monitoring Committee set up by the Ministry of Rural Development is also to monitor the progress and exercise vigilance in respect of PMGSY road works.

(g): The process involved in the selection of the roads and their sanction under PMGSY is depicted as per the Annexure III. The standards for construction are as per Indian Roads Congress (IRC) standards for Rural Roads. Full text of the PMGSY programme guidelines is available on the PMGSY website: www.pmgsy.nic.in. The details regarding the Swarnajayanti Gram Swarozgar Yojana (SGSY), Drinking Water Supply (DWS), Indira Awaas Yojana (IAY), Integrated Watershed Management Programme (IWMP) and National Rural Employment Guarantee Scheme (NREGS) are given in Annexure-IV.

(h)&

(i): The expert inputs factored into PMGSY programme implementation include third party scrutiny of DPRs by State Technical Agencies (Institutes of Technology such as I.I.T.s, N.I.T.s and Government Engineering Colleges) before project clearance and during implementation, quality of ongoing and completed works will be audited by independent National Quality Monitors (NQMs), who grade the work inspected and indicate deficiencies, if found, for suitable action to be taken by the Executing Agency

